Declaration of Assets and Liabilities

Vear 2013

I, Janardan Singh Sigriwal son/daughter/wife of Late Nageshwar Singh, aged 48 years, belonging to Vill-Mishrawaliya Tola, Post+P.S.-Jalalpur, Distt-Saran service and presently working as

movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(s) | Dependant-1 Name | Dependant -2 Name | Dependant-3 Etc. Name |
|------------|--|--|--|---------------------|----------------------|--------------------------|
| (i) | Cash | 5,000 5 Thou+ | Nil | Nil | Nil | Rs 5,000 5 Thou+ |
| (ii) | Deposits in Banks, Financial Institutions and Non-Banking Financial Companies | 70,000 70 Thou+ SBI PATNA 11,000 11 Thou+ ALAHABAD BANK | Nil | Nil | Nil | Rs 73,000 73 Thou+ |
| (iii) | Bonds, Debentures and Shares in companies | Nil | Nil | Nil | Nil | Nil |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC policies, etc | 6,00,000 6 Lacs+ LIC | Nil | Nil | Nil | Rs 6,00,000 6 Lacs+ |
| (v) | Motor Vehicles(details of make, etc.) | 0*(Value not given) MARCHAL 0*(Value not given)SCORPIO | Nil | Nil | Nil | Rs 0 |
| (vi) | Jewellery (give details of weight and value) | 18,00018 Thou+ 10 GRAM RING 2 | 1,80,000 1 Lac+ 100 GRAM GOLDEN JEWELERY | Nil | Nil | Rs 1,98,000 1 Lac+ |
| (vii) | Other assets, such as values of claims/ interests | Nil | Nil | Nil | Nil | Nil |

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependant here means a person substantially dependent on the income of employee.

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B. Details of immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spou se Nam e(s) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|------------------|--|---|---------------------------|---------------------|---------------------|--------------------------|
| (i) ₂ | Agricultural Land - Location(s) - Survey number(s) - Extent(Total measurement) - Current market value | 1,08,000 1 Lac+ ONE BIGHA, 17 KATHA | Nil | Nil | Nil | Rs 1,08,000 1 Lac+ |
| (ii) | Non – Agricultural Land - Location(s) - Survey number(s) - Extent(Total measurement) - Current market value | Nil | Nil | Nil | Nil | Nil |
| (iii) | Buildings (commercial and residential) - Location(s) - Survey /door number(s) - Extent(Total measurement) - Current market value | 5,00,000 5 Lac+ 2 KATHA | Nil | Nil | Nil | Rs 5,00,000 5 Lac+ |
| (iv) | House/Apartments, etc Location(s) - Survey/door number(s) - Extent(Total measurement) - Current market value | Nil | Nil | Nil | Nil | Nil |
| (v) | Others(such as interest in property) | Nil | Nil | Nil | Nil | Nil |

(2) I given herein below the details of my liabilities/overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

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| Sr.No | Discription | Name & address of Bank/Financial Institution(s)/Department(s) | Amount outstanding as on |
|-------|---|---|-----------------------------|
| (a) | (i) Loan from Banks | 4,000 4 Thou+ SBI | Rs 4,000 4 Thou+ |
| | (ii) Loan from financial institutions | Nil | Nil |
| | (iii)Government Dues: (a) Dues to departments dealing with government accommodation | Nil | Nil |
| | (b) Dues to departments dealing with supply of water | Nil | Nil |
| | (c) Dues to departments dealing with supply of electricity | Nil | Nil |
| | (d) Dues to departments dealing with telephones | 5,000/- | 5,000/- |
| | (e) Dues to departments dealing with government transport (including aircraft and helicopters) | Nil | Nil |
| | (f) Other dues, if any | Nil | Nil |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed, Give also Permanent Account Number(PAN)] | Nil | Nil |
| | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return field.] | Nil | Nil |
| | (iii) Sales Tax [Only in case of proprietary business] | Nil | Nil |
| | (iv) Property Tax | | |

I hereby declare that the above details are true to the best of my knowledge and belief.

| | Signature: |
|------------------|--|
| | Name of Employee: JAMARDAM SINGH SIGRIWAL" |
| Place: Patro | Designation. M.L.A. |
| Date: 27-12-2013 | Department: MEMBER OF BIHARLEGISLATIVE ASSEM |

Note: Please sign each page of the declaration.